

Seventeenth Loksabha

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Title: Need to take stringent action against perpetrators of crimes against women in Odisha -laid.

SHRIMATI APARAJITA SARANGI (BHUBANESWAR): Our Government has time and again reiterated the importance of women's rights in a developing country. However, the number of crimes committed against women have seen a persistent growth despite the Government's continuous efforts. The National Crime Records Bureau had released the crime statistics for 2018. The data indicates an increasing trend in the number of crimes committed against women in Odisha since 2016 with a dismal conviction rate of 8.3% and a pendency percentage of 94.7%. With the crime rate of 91.3 crimes per one lakh population, Odisha records the third highest in the Country, lagging far behind the states like Nagaland at 7.3 and Tamil Nadu at 15.4. I implore the minister of Home Affairs to urge the State to direct its officials to take stringent action as deemed necessary to prevent such incidents.